

ITEM NO.57

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 15606/2024

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 01-02-2013
IN HCP NO. 1794/2012 PASSED BY THE HIGH COURT OF JUDICATURE AT
MADRAS]

SUBASH CHANDRA KAPOOR

PETITIONER(S)

VERSUS

THE STATE OF TAMIL NADU & ORS.

RESPONDENT(S)

IA NO. 242306/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA NO. 242308/2024 - EXEMPTION FROM FILING O.T.

IA NO. 245337/2024 - EXEMPTION FROM FILING O.T.

IA NO. 168320/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA NO. 245336/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 22-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Ms. Payoshi Roy, Adv.
Mr. S. Prabu Ramasubramanian, Adv.
Mr. Manoj Kumar A., Adv.
Mr. Vinayaga Vignesh I, Adv.
Mr. Vairawan A.s, AOR

For Respondent(s) : Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR
Ms. Jahnvi Taneja, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Ms. Tanvi Anand, Adv.
Mr. Pranjal Mishra, Adv.
Ms. Saushriya Havelia, Adv.
Mr. Veshal Tyagi, Adv.
Ms. Arpitha Anna Mathew, Adv.
Mr. K.s.badhrinathan, Adv.
Mr. Danish Saifi, Adv.

Mr. Satya Darshi Sanjay, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mr. Khushal Kolwar, Adv.

Mr. Shubham Prakash Mishra, Adv.
Mr. Shashank Bajpai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Finally, three weeks' time is granted to file
counter-affidavit.

List on 15.09.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)